

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †4805
TO BE ANSWERED ON 30.03.2017**

Development of Sports Infrastructure

†4805. SHRI RAM CHARAN BOHRA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government is aware of huge shortage of sports infrastructure, equipments and other sports facilities in the country including the rural and tribal regions and if so, the details thereof along with the reaction of the Government thereto;

(b) the details of the proposals received by the Government from various State Governments for providing financial assistance for sports infrastructure and sports facilities during the 12th Five Year Plan along with the action taken by the Government thereon, State/UT-wise;

(c) the details of funds allocated by the Government for this purpose during the said period along with the utilisation status thereof, State/UT-wise; and

(d) the number of sportsperson benefited as a result thereof during the said period, State/UT-wise and sports discipline-wise?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) & (b) Sports is a State subject and promotion and development of sports in the States is primarily the responsibility of the State Government. The Central Government complements/supplements the efforts of the State Governments.

A Centrally Sponsored Scheme, namely, Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) was being implemented during the period from 2008-09 to 2013-14. Under PYKKA Scheme, sports competitions, namely, rural sports competitions, women sports competitions and north east games were conducted and playfields were developed in Village Panchayats and Block Panchayats all over India. PYKKA Scheme was reviewed and renamed as Rajiv Gandhi Khel Abhiyan (RGKA), also a Centrally Sponsored Scheme and was implemented during the period 2014-15 and 2015-16. Under RGKA Scheme, besides rural sports competitions, women sports competitions and north east games, competitions in left wing extremism affected areas were also held.

Under the PYKKA Scheme funds were granted to States/UTs for conducting various sports competitions and development and maintenance of playgrounds at Village and Block Panchayats. Under Rajiv Gandhi Khel Abhiyan (RGKA), there was provision for creation of sports infrastructure at block level and conduct of annual sports competitions.

Another Scheme, namely, Urban Sports Infrastructure Scheme (USIS) was being implemented for creation of Sports infrastructure in all the States/UTs all over India during the period from 2010-11 to 2015-16.

A new Scheme called “Khelo India – National Programme for Development of Sports” is being implemented by this Ministry as a Central Sector Scheme from the current financial year 2016-17. This Scheme provides for conducting sports competitions in two age groups of (i) under 14 and (ii) under 17 all over India to encourage mass participation of both boys and girls in Sports and creation of sports infrastructure facilities, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground, Multipurpose hall, Swimming pool, etc. This scheme is also applicable all over India.

All the above Schemes were/are demand driven schemes. Proposals, as and when received from States, if complete in all respects and technically feasible, are sanctioned subject to availability of funds. Funds are released to a State as and when the proposal for development of sports infrastructure is sanctioned to that State.

In addition, in order to promote sports in the country, Sports Authority of India (SAI) is implementing the following Sports Promotional Schemes to scout and nurture sports talent to compete at National and International level competitions.

- **National Sports Talent Contest Scheme (NSTC)**
- **Army Boys Sports Company (ABSC)**
- **SAI Training Centre (STC)**
- **Special Area Games (SAG)**
- **Extension Centre of STC/SAG**
- **Centre of Excellence (CoE)**
- **National Sports Academies (NSA)**

For this purpose, SAI has established 10 Regional Centres and 02 educational institutions to implement the above sports promotional schemes in the country through 290 SAI sports centres. Presently, 13684 talented sports persons (9653 boys and 4032 girls) are being trained in 27 sports disciplines.

(c) Details of funds released to States/UT for conducting sports competitions and development of sports infrastructure during the 12th Five Year Plan (2012-13 to 2016-17) under PYKKA, RGKA, USIS and Khelo India are at Annexure – I.

(d) The erstwhile PYKKA, RGKA and USIS and the current Khelo India Scheme were/are applicable to the whole of India covering all States/UTs. The sports infrastructure developed under these schemes are available to the community as a whole. Hence, it is not possible to quantify the number of sportspersons who have benefitted from these schemes. However, 2.08 crore sportspersons (1.15 crore Boys and 93 lakh Girls) participated in the various competitions held under the erstwhile PYKKA and RGKA Scheme.

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA
UNSTARRED QUESTION NO. †4805 FOR 30.03.2017 ASKED BY SHRI RAM
CHARAN BOHRA, MP, REGARDING DEVELOPMENT OF SPORTS
INFRASTRUCTURE.**

Annexure –I

Details of funds released to States/UT under PYKKA Scheme for development of sports
competition and development of sports infrastructure during the year 2012-13 and 2013-14

(Rs. in crore)

S. No	Name of the State/ UT	2012-13			2013-14		
		Infrastructure	Competition	Total	Infrastructure	Competition	Total
1	Andhra Pradesh	10.63	11.5	22.13	7.27		7.27
2	Arunachal Pradesh	0		0	0		0
3	Assam	10.28		10.28	0		0
4	Bihar	0		0	0		0
5	Chhattisgarh	25.27	2.31	27.58	0		0
6	Goa	0.18		0.18	0		0
7	Gujarat	0		0	0		0
8	Haryana	0	0.85	0.85	3.34	1.81	5.15
9	Himachal Pradesh	6.34	1.26	7.6	2.99	0.83	3.82
10	Jammu & Kashmir	0		0	0		0
11	Jharkhand	0		0	0		0
12	Karnataka	9.61	3.27	12.88	10.2	2.86	13.06
13	Kerala	10.36		10.36	0		0
14	Madhya Pradesh	0	4.75	4.75	32.55	4.65	37.2
15	Maharashtra	0	3.44	3.44	0		0
16	Manipur	0	1.02	1.02	0		0
17	Meghalaya	0	0.67	0.67	0.44	0.11	0.55
18	Mizoram	2.07	1.29	3.36	4.1	0.81	4.91
19	Nagaland	0	1.03	1.03	6		6
20	Odisha	19.21	4.39	23.6	7.53	0.27	7.8
21	Punjab	0	0.24	0.24	0	1.58	1.58
22	Rajasthan	0	3.88	3.88	0		0
23	Sikkim	2.51	1.12	3.63	0.79		0.79
24	Tamilnadu	0	1.25	1.25	6.58	8.89	15.47
25	Tripura	0	0.92	0.92	4.3	0.91	5.21
26	Uttar Pradesh	9.03		9.03	4.92	1.15	6.07
27	Uttarakhand	3.38	1.28	4.66	22.84	1.2	24.04
28	West Bengal	0		0	0		0
	UTs			0			0
29	A & N Islands	0		0	0		0

(Rs. in crore)

S. No	Name of the State/ UT	2012-13			2013-14		
		Infrastructure	Competition	Total	Infrastructure	Competition	Total
30	Chandigarh	0		0	0		0
31	Daman & Diu	0.14		0.14	0		0
32	Lakshadweep	0		0	0		0
33	Puducherry	0		0	0		0
	Total	109.01	44.47	153.48	113.85	25.07	138.92
	National Level Competitions released to SAI	0	0	0	0	2.5	2.5
	Total	109.01	44.47	153.48	113.85	27.57	141.42

State wise details of funds released under Rajiv Gandhi Khel Abhiyan (RGKA) Scheme during
2014-15 and 2015-16

(Rs in crore)

S. No	Name of the State/ UT	2014-15		2015-16	
		Infrastructure	Competition	Infrastructure	Competition
1	Andhra Pradesh	-	3.05	0.80	3.21
2	Arunachal Pradesh	-	0.68	-	-
3	Assam	-	1.27	-	-
4	Bihar	-	-	-	-
5	Chhattisgarh	-	-	-	-
6	Goa	-	-	-	-
7	Gujarat	-	5.84	-	-
8	Haryana	-	3.05	-	-
9	Himachal Pradesh	-	1.8	-	0.72
10	Jammu & Kashmir	-	1.13	-	0.37
11	Jharkhand	-	0.25	-	-
12	Karnataka	-	5.91	-	1.72
13	Kerala	-	4.17	-	-
14	Madhya Pradesh	-	8.85	-	0.42
15	Maharashtra	-	5.18	-	-
16	Manipur	-	1.42	-	1.43
17	Meghalaya	-	0.99	-	-
18	Mizoram	-	1.33	-	0.31
19	Nagaland	-	-	-	-
20	Odisha	-	4.7	-	3.9
21	Punjab	-	3.49	0.40	1.12
22	Rajasthan	-	-	-	3.17
23	Sikkim	-	0.6	-	-
24	Telangana	-	7.6	-	0.59
25	Tamil Nadu	-	-	0.40	0.35
26	Tripura	-	1.45	-	1.78
27	Uttarakhand	-	1.7	-	1.21
28	Uttar Pradesh	-	13.25	-	-
29	West Bengal	-	5.1	-	-
	UTs				
30	A & N Islands	-	-	-	-
31	Chandigarh	-	-	-	-
32	Daman & Diu	-	-	-	-
33	Lakshadweep	-	-	-	-
34	Puducherry	-	-	-	-
35	National Level Competitions released to SAI	-	0.82	-	0.72
36	Advt. & Pub.	-	0.21	-	-
	Total	-	83.84	1.60	21.02

Note: No fund was released for infrastructure during the year 2014-15.

State/UT-wise fund released under Urban Sports Infrastructure Scheme (USIS) for development of sports infrastructure during 2012-13, 2013-14, 2014-15 and 2015-16

(Rs. in crore)

S. No	Name of the State/ UT	2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	-	1.80	1.00	6.90
2	Arunachal Pradesh	1.26	2.25	3.74	-
3	Assam	-	-	1.80	7.40
4	Bihar	-	-	-	-
5	Chhattisgarh	1.79	-	-	-
6	Goa	-	-	-	-
7	Gujarat	-	-	-	-
8	Haryana	7.25	3.00	1.00	-
9	Himachal Pradesh	-	-	1.50	3.00
10	Jammu & Kashmir	-	1.80	-	-
11	Jharkhand	-	-	0.62	-
12	Karnataka	-	-	2.55	-
13	Kerala	-	3.00	-	6.42
14	Madhya Pradesh	-	-	1.00	-
15	Maharashtra	-	-	4.00	2.50
16	Manipur	1.80	-	-	2.40
17	Meghalaya	-	-	1.20	1.80
18	Mizoram	1.00	6.30	1.50	2.40
19	Nagaland	-	6.80	-	-
20	Odisha	5.30	-	-	4.30
21	Punjab	-	3.00	1.00	0.98
22	Rajasthan	2.80	1.80	-	5.40
23	Sikkim	-	-	-	-
24	Telangana	-	-	-	-
25	Tamil Nadu	1.80	-	2.40	6.30
26	Tripura	-	-	-	-
27	Uttarakhand	-	3.60	-	5.60
28	Uttar Pradesh	-	3.00	1.00	2.00
29	West Bengal	-	-	0.58	2.50
	UTs				
30	A & N Islands	-	-	-	-
31	Chandigarh	-	-	-	-
32	Daman & Diu	-	-	-	-
33	Lakshadweep	-	-	-	-
34	Puducherry	-	-	-	-
	Total	23.00	36.35	24.89	59.90

State/UT-wise details of funds released under Khelo India Scheme for conducting sports competitions and development of sports infrastructure during the current financial year 2016-17
(position as on 02.03.2017)

(Rs. in crore)

S.No.	Name of State/UTs	Sports Competition	Infrastructure
1.	Andhra Pradesh	2.48	2.50
2.	Arunachal Pradesh	0.66	2.50
3.	Assam	2.62	-
4.	Bihar	-	-
5.	Chhattisgarh	1.52	-
6.	Goa	0.15	-
7.	Gujarat	2.46	-
8.	Haryana	-	2.00
9.	Himachal Pradesh	0.53	-
10.	Jammu & Kashmir	6.07	1.80
11.	Jharkhand	1.56	-
12.	Karnataka	2.36	5.80
13.	Kerala	1.20	2.50
14.	Madhya Pradesh	3.38	3.50
15.	Maharashtra	-	4.00
16.	Manipur	-	-
17.	Meghalaya	-	-
18.	Mizoram	0.42	-
19.	Nagaland	0.45	-
20.	Odisha	-	-
21.	Punjab	1.70	4.64
22.	Rajasthan	3.29	3.44
23.	Sikkim	-	-
24.	Tamil Nadu	3.65	-
25.	Telangana	2.08	2.00
26.	Tripura	0.37	-
27.	Uttar Pradesh	-	-
28.	Uttarakhand	1.51	1.50
29.	West Bengal	2.58	-
30.	Puducherry	0.17	2.46
31.	Lakshadweep	0.07	-
TOTAL		41.28	38.64
